

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI**

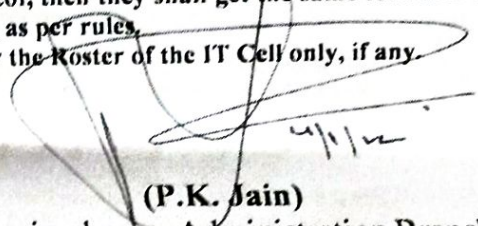
INTERIM ORDER

The following newly recruited *Data Entry Operators, Grade-A* presently posted in Office Pool, Admn.-II, Central are hereby directed to report (*for training purposes*) in IT Cell (HQs), Tis Hazari Courts, Delhi with immediate effect, **till 31.01.2022**:

S. NO. NAME OF THE OFFICIAL

- 1 Ms. Harpreet Rishi
D/o Tek Bahadur Rishi
- 2 Sh. Shammi Kapoor Dogra
S/o Sh. Karam Chand

- Note:
1. Both the officials will henceforth mark their attendance in IT Cell only.
 2. In the event of them availing any leave thereof, then they shall get the same forwarded from the concerned Officer In-Charge of the Cell, as per rules.
 3. Also, they are to attend to their duties as per the Roster of the IT Cell only, if any.


(P.K. Jain)

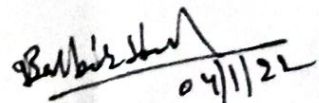
Officer-in-charge, Administration Branch-II
Central, Tis Hazari Courts, Delhi

No. 832-844
Admn-II/P&T/HQs/Delhi/2022

Dated, Delhi the 04 JAN 2022

Forwarded for information and necessary action to:

1. I.d. Chairman, Centralized Computer Committee, THC, Delhi.
2. I.d. Officer-in-charge, IT Cell (HQs), THC, Delhi.
3. The Personal Office of I.d. Principal District & Sessions Judge (HQs), Delhi.
4. The DDO, Accounts Branch (HQs), THC, Delhi.
5. The Dealing Assistants, Personal File, Leave, Web-Site Committee & LAYERS Seat, Central, THC, Delhi for necessary action/updation as per rules.
6. The Dealing Assistant, ACR Cell (HQs), THC, Delhi.
7. For uploading on LAYERS.
8. The officials concerned for compliance.


04/1/22

(Balbir Singh Shalar)
Administrative Officer (Judl.), Admn.-II
Central, Tis Hazari Courts, Delhi